GOVERNMENT OF INDIA FINANCE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:874 ANSWERED ON:22.11.2002 OASIS COMMITTEE AJAY CHAKRABORTY;SULTAN SALAHUDDIN OWAISI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) Whether the recommendations of the Committee named Old Age Social and Income Security Committee (OASIS) as submitted its report to the Government in 2001;

(b) If so, the details of the recommendations of the Committee;

(c) whether the Government have referred this report to the Group of Ministers for comments;

(d) if so, whether comments have been received by the Government from Group of Ministers; and

(e) the time by which the recommendations of the Committee are likely to be implemented ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) & (b) : The expert committee for devising a PensionSystem for India named Old Age Social and Income SecurityCommittee (OASIS) submitted its report to the Governmentin January, 2000. The Committee, inter-alia, recommended establishment of a new pension system based on defined contribution based individual accounts with low cost and widespread accessibility.

(c), (d) & (e): The report of the expert committee has been referred to the Group of Ministers(GOM). The GOM has held two meetings on the subject so far.